

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. 3/AM11 HELD ON 21.04.2010
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. 3/87-NC-7/2010 of NORMS COMMITTEE (NC-7) dealing with ‘Plastic & Rubber Products’ held on 21.04.2010 under the Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 4) Shri S.N. Sharma, FTDO

2.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

3.1.1	Case No. A-11	DODIA ESTABLISHMENT	HQ F. No. 01/87/050/00630/AM09/DES-VII	Status : Approved
	NC No.: 3/AM11 Dated: 21.04.2010	Adv. Lic. No. 0310500822	RLA F. No. 03/94/040/00906/AM09	

Application: Request is for amendment in the description of Import Item No. 2.

Decision: With oral comments of the representative of D/o C&PC, the Committee decided to amend the description of Import Item No. 2 to read as **“LLDPE Powder / Granules”** in substitution of **‘LDPE Granules’** as approved by NC in its earlier NC Meeting No. 41/AM10 held on 06.01.2010 (Case No. 10/39/87-ALC1/2008).

ONLINE CASES

Case No.:2/29/87-ALC1/2009		Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD		Meet No/Date:3/87-ALC1/2010 21.04.2010		Status: Approved																									
HQ File :01/87/050/00215/AM10/		RLA File :31/24/040/00092/AM10/		Lic.No/Date:3110040148 05.10.2009		Defer Date:																									
Application: Request is for adhoc norms for following:																															
<table><tr><td><i>Sl.No.</i></td><td><i>ITCHS Code</i></td><td><i>Export Item Name.</i></td><td><i>Qty</i></td><td><i>UOM</i></td><td><i>FOB/FOR (Rs.)</i></td><td colspan="2"><i>FOB (in Currency of realisation)</i></td></tr><tr><td>1</td><td>39081010</td><td>63/0- AKULON K222 KGMV14 H GREY 30% GLASS FIBER MINERAL REINFORCED FLAME RETARDANT PA 6 (NYLON 6) COMPOUND IN GREY COLOUR</td><td>50000.000</td><td>K.G</td><td>5950000.00</td><td colspan="2">124476.99 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>5,950,000.00</td><td colspan="2">124,476.99</td></tr></table>								<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>		1	39081010	63/0- AKULON K222 KGMV14 H GREY 30% GLASS FIBER MINERAL REINFORCED FLAME RETARDANT PA 6 (NYLON 6) COMPOUND IN GREY COLOUR	50000.000	K.G	5950000.00	124476.99 US\$						Total	5,950,000.00	124,476.99	
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>																									
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		NYLON 6 CHIPS / GRANULES																													

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1	39081090	BASE POLYMER	29355.000	K.G	1987128.02	40803.45 US\$	
2	70191100	GLASS FIBER CHOPPED STRAND REINFORCING MATERIAL	2575.000	K.G	135434.70	2781.00 US\$	
3	32064990	BLACK MASTERBATCH PE 48/93 COLORANT	515.000	K.G	75241.50	1545.00 US\$	
4	39092090	MELAMINE CYNAURATE FLAME RETARDANT	7725.000	K.G	635790.68	13055.25 US\$	
5	29159090	CALCIUM STEARATE MOULD RELEASE AGENT	1030.000	K.G	85273.70	1751.00 US\$	
6	29159090	MICA MINERAL	10300.000	K.G	115370.30	2369.00 US\$	
				Total	3,034,238.90	62,304.70	

Decision: With D/o C&PC OM No. 46011/22/2009-PC.II dated 16.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Glassfibre/Mineral Reinforced Flame Retardant Nylon-6 Compound (Akulon-K222 KGMV 14H)	1 kg	1. Nylon-6 Chips/Granules	0.5871 kg
		2. Glass Fibre	0.0515 kg
		3. Relevant Colourants / masterbatch	0.0103 kg
		4. Melamine Cynaurate (Flame Retardant)	0.1545 kg
		5. Calcium Stearate	0.0206 kg
		6. Mica Mineral	0.2060 kg

Case No.:2/39/87-ALC1/2009

Party Name:FRONTIER TECHNOLOGIES
PVT LTDMeet No/Date:3/87-ALC1/2010
21.04.2010**Status: Approved**

HQ File :01/87/050/00292/AM10/

RLA File :05/23/040/00089/AM10/

Lic.No/Date:0510254265
09.12.2009

Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39171020	61/0- INSULATED PIPE SEALS OF VARIOUS SIZES CONTAINING : HOT MELT SEALANT STRIP 83379.00 METER	74820.000	Number	5977500.00	75000.00 Pound Sterling
				Total	5,977,500.00	75,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39205199	HOT MELT SEALANT STRIP WITH SILICON RELEASE PAPER W= 33 mm + AND - 3.0mm THK = 1.4 mm + AND - 0.2 mm	87548.000	Meter	3108300.00	39000.00 Pound Sterling	
				Total	3,108,300.00	39,000.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 16/87-ALC1/2008 dated 30.07.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Insulated Pipe Seals of various sizes	1 No.	Hot Melt Sealant Strip with Silicon Release Paper (Width = 33mm +/- 3mm, Thickness 1.4mm +/- 0.2mm)	1.05 Meter/Meter content in export product

	(INDIA) PVT. LTD	21.04.2010	
HQ File :01/87/050/00335/AM10/	RLA File :31/24/040/00096/AM10/	Lic.No/Date:3110041529 15.01.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079150	63/0- RELEVANT POLYESTER (PBT RESIN)	33000.000	K.G	3738438.00	78210.00 US\$
				Total	3,738,438.00	78,210.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39079150	PBT CHIPS BASE POLYMER	18522.900	K.G	1307994.58	26858.21 US\$	
2	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCING MATERIAL	6798.000	K.G	357547.61	7341.84 US\$	
3	29033020	SLFR DECABROMODIPHENYL ETHANE	2039.400	K.G	367479.49	7545.78 US\$	
4	28258000	ANTIMONY TRIOXIDE FLAME RETARDANT	1531.200	K.G	416097.48	8544.10 US\$	
5	39076000	F096H-PET CHIPS BASE POLYMER	5098.500	K.G	335200.88	6882.98 US\$	
				Total	2,784,320.04	57,172.91	

Decision: With D/o C&PC OM No. 46011/22/2009-PC.II dated 16.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glassfibre	1 kg	1. PBT Chips	0.5613 kg
Reinforced Flame		2. Glass Fibre	0.2060 kg
Retardant PBT		3. SLFR (Decarbomodiphenyl Ethane)	0.0618 kg
Compound		4. Antimony Trioxide	0.0464 kg

5. F 096 H-PET Chips

0.1545 kg

Case No.:3/46/87-ALC1/2009

Party Name:MICROSPHERES (INDIA)

Meet No/Date:3/87-ALC1/2010
21.04.2010

Status: Approved

HQ File :01/87/050/00348/AM10/

RLA File :03/95/040/00699/AM10/

Lic.No/Date:0310557670
29.01.2010

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39069090	62/0- EXPENCEL 920 DET 40 d25 COPOLYMER OF ACRYLONITRILE	10080.000	K.G	8942400.00	186300.00 US\$
				Total	8,942,400.00	186,300.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39069090	EXPANCEL 920 DUT 40 FLEXIBLE IBC 450 KGS COPOLYMER OF ACRYLONITRILE 2 FLEXIBLE IBC A 450 KGS NET	10800.000	K.G	7776000.00	162000.00 US\$	
				Total	7,776,000.00	162,000.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 47/87-ALC1/2008 dated 04.03.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Expancel 920 DET 40 d25 – Copolymer of Acrylonitrile	1 kg	Expancel 920 DUT 40 – Copolymer of Acrylonitrile	1.05 kg

Case No.:14/48/87-ALC1/2009	Party Name:SERVO-MED INDUSTRIES PVT.LTD.,	Meet No/Date:3/87-ALC1/2010 21.04.2010	Status: Approved
HQ File :01/87/050/00372/AM10/	RLA File :03/95/040/00741/AM10/	Lic.No/Date:0310560025 12.02.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39235090	63/0- EUROHEAD CAPS MADE OUT OF L D P E AND SYNTHETIC RUBBER DISC NT WT OF LDPE UNDER EO: 31,286.250 KGS SYNTHETIC RUBBER DISC MADE OUT OF BROMO BUTYL UNDER EO : 60,75,000 PCS	6075000.000	Number	13200000.00	275000.00 US\$
				Total	13,200,000.00	275,000.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39011001	L D P E GRANULES MOULDING GRADE	32850.562	K.G	2982576.00	62137.00 US\$	Value & Qty
2	40149090	SYNTHETIC RUBBER DISC MADE OUT OF BROMO BUTYL	6075000.000	Number	7411536.00	154407.00 US\$	Value & Qty
				Total	10,394,112.00	216,544.00	

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Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 7/87-ALC1/2009 dated 13.05.2009, norms are **approved** as per **SION H-25** for export item & import item No. 1 and **Net to Net** for import item 2.

Case No.:3/50/87-ALC1/2009	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:3/87-ALC1/2010 21.04.2010	Status: Approved
HQ File :01/87/050/00385/AM10/	RLA File :05/24/040/00485/AM10/	Lic.No/Date:0510259618 26.02.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39039090	64/0- Thermoplastic Compound/ Thermoplastic Rubber Compounds TP Compounds	250000.000	K.G	23150880.00	496800.00 US\$	
				Total	23,150,880.00	496,800.00	
Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39039090	SBS/ Styrene Butadiene Styrene / SBS- Thermoplastic Elastomer / Styrene Butadiene Block co-polymer PB-575, 585, 5301, 5302, 511, E-674, 684, 685, 687, 611, 701, 655, 659 LCY-1475, 1485, 1487, 1484, 3411, 3546, LG-411S, 475, TSRC-475E,475R,4202,4230,3201,3202,PB-5903	187500.000	K.G	17475000.00	375000.00 US\$	Value & Qty
2	39039090	Styrene Butadiene Co-Polymer K-resin, Styrolux 3G 55, Styrolux 684 D, Styro Clear GH 62, KR 99HG KRDEV027C, XK43, PB-5925, PB-5910, 210	30000.000	K.G	2656200.00	57000.00 US\$	Value & Qty
				Total	20,131,200.00	432,000.00	

Decision: With D/o C&PC OM No. 46011/01/2010-PC.II dated 15.03.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermosetting Compound/ Thermoplastic Rubber Compounds	1 kg	1. SBS/Styrene Butadiene Styrene/SBS Thermoplastic Elastomer/Styrene Butadiene Block Copolymer	0.743 kg
		2. Styrene Butadiene Copolymer	0.119 kg

Case No.:5/50/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2010 21.04.2010	Status: Approved
HQ File :01/87/050/00387/AM10/	RLA File :03/95/040/00221/AM10/	Lic.No/Date:0310562545 02.03.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39061090	62/0- BUTYL ACRYLATE & STYRENE MONOMER COPOLYMER EMULSION HAVING SOLIDS 56+/-1% STABILISED BY EMULSIFIER (PIDICRYL 7400)	92000.000	K.G	4689660.00	99780.00 US\$
				Total	4,689,660.00	99,780.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29161210	BUTYL ACRYLATE	36532.280	K.G	3507099.00	73064.56 US\$	
2	29025000	STYRENE	14131.200	K.G	406978.00	8478.72 US\$	
3	29241900	ACRYLAMIDE	956.800	K.G	85882.00	1789.22 US\$	
				Total	3,999,959.00	83,332.50	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 8/87-ALC1/2008 dated 28.05.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Butyl Acrylate & Styrene Monomer Copolymer Emulsion having Solids 56 +/- 1% stabilised by emulsifiers (Pidicryl 7400)	1 kg	1. Butyl Acrylate	0.3970 kg
		2. Styrene	0.1536 kg
		3. Acrylamide	0.0104 kg

Case No.:7/50/87-ALC1/2009	Party Name:SAKATA INX (INDIA) LTD.	Meet No/Date:3/87-ALC1/2010 21.04.2010	Status: Approved
HQ File :01/87/050/00389/AM10/	RLA File :05/24/040/00416/AM10/	Lic.No/Date:0510259763 03.03.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39095000	63/0- POLYURETHANE RESIN CONTAINS 27% +/- 1% RESIN/ TOTAL SOLID CONTENT IN RELEVANT SOLVENTS	68000.000	K.G	10354800.00	215725.00 US\$
				Total	10,354,800.00	215,725.00

Limiting Factor

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Learning Factor (Value/Qty/Value & Qty)
1	39072090	POLYOL POLYOL (GX-20K)/POLYOL (GX-40K)	17365.840	K.G	4902806.00	102141.78 US\$	
2	29299000	DESMODURE-I (DI-ISOCYANATE NAMELY DI-ISOCYANATE/DI-ISOCYANATE (DESMODURE-I))	2892.040	K.G	1616494.00	33676.96 US\$	
3	29212990	DABCO (TRIETHYLENE DIAMINE)	20.400	K.G	42759.00	890.82 US\$	
4	29213090	DIAMINE (DIAMINE- VESTAMIN IPD)	520.000	K.G	199900.00	4164.58 US\$	
5	29213000	ETHYL ACETATE	19547.960	K.G	562981.00	11728.78 US\$	
6	29023000	TOLUENE	19547.960	K.G	938302.00	19547.96 US\$	
7	29051220	ISOPROPYL ALCOHAL (IPA)	9774.320	K.G	516084.00	10751.75 US\$	
8	29059000	AMINES	299.610	K.G	14381.00	299.61 US\$	
				Total	8,793,707.00	183,202.24	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 17/87-ALC1/2009 dated 22.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyurethane Resin Solution in Relevant Solvents (containing 27%+/-1% Resin/Total Solid Content)	1 MT	1. Polyol	255.380 kgs.
		2. Di-isocyanate	42.530 kgs.
		3. Tri-ethylene Diamines	0.300 kgs.
		4. Diamine (Vestamine Isophorone Diamine)	7.647 kgs.
		5. Ethyl Acetate	287.470 kgs.
		6. Toluene	287.470 kgs.
		7. Isopropyl Alcohol	143.740 kgs.

8. Amines

4.406 kgs.

Case No.:1/52/87-ALC1/2009

Party Name:MACRO POLYMERS P.
LTD.Meet No/Date:3/87-ALC1/2010
21.04.2010Status: **Approved**

HQ File :01/87/050/00424/AM10/

RLA File :08/24/040/00339/AM10/

Lic.No/Date:0810087200
10.03.2010

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- Alkyd Resin C 1032 (Resin content 60% +/- 2%)	80000.000	K.G	4512000.00	96000.00 US\$
				Total	4,512,000.00	96,000.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	38231900	Distilled Fatty Acid	15520.000	K.G	611000.00	13000.00 US\$	Value & Qty
2	29173500	Phthalic Anhydride	23200.000	K.G	1363000.00	29000.00 US\$	Value & Qty
3	29054500	Glycerine	14320.000	K.G	282000.00	6000.00 US\$	Value & Qty
4	29023000	Toluene Condn.: -This licence issued under para 4.7 of 2009 -14 of H.B.	33600.000	K.G	1645000.00	35000.00 US\$	Value & Qty
				Total	3,901,000.00	83,000.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 14/87-ALC1/2008 dated 16.07.2008, following adhoc norms are **approved**:

EXPORT ITEM

QTY

IMPORT ITEM

QTY

Alkyd Resin C-1032 (Resin Content 60 +/- 2%)	1 kg	1. Distilled Fatty Acid	0.194 kg
		2. Phthalic Anhydride	0.290 kg
		3. Glycerine	0.179 kg
		4. Toluene	0.420 kg

Case No.:2/52/87-ALC1/2009	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:3/87-ALC1/2010 21.04.2010	Status: Approved
HQ File :01/87/050/00425/AM10/	RLA File :34/24/040/00226/AM10/	Lic.No/Date:3410026575 10.03.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39013000	63/0- ZERO HALOGEN FLAME RETARDANT COMPOUND	540000.000	K.G	42261930.00	899190.00 US\$
				Total	42,261,930.00	899,190.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39013000	ETHYLENE VINYL ACETATE (RAW MATERIAL)	159840.000	K.G	18405576.00	391608.00 US\$	Value & Qty
2	28183000	ALUMINIUM HYDROXIDE (Raw Material)	331560.000	K.G	14024988.00	298404.00 US\$	Value & Qty
3	39011090	MODIFIED LLDPE (Raw Material)	34020.000	K.G	4317138.00	91854.00 US\$	Value & Qty

				Total	36,747,702.00	781,866.00	
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Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 14/87-ALC1/2009 dated 01.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Zero Halogen Flame Retardant Compound	1 kg	1. Ethylene Vinyl Acetate	0.296 kg
		2. Aluminium Hydroxide	0.614 kg
		3. Modified LLDPE	0.063 kg

Case No.:1/3/87-ALC1/2010	Party Name:IMAGE LABELS PVT.LTD.,	Meet No/Date:3/87-ALC1/2010 21.04.2010	Status: Approved
HQ File :01/87/050/00006/AM11/	RLA File :07/24/040/00474/AM10/	Lic.No/Date:0710070851 08.04.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39199010	63/0- BOTTOM FEET.	595.000	K.G	1728000.00	36000.00 US\$	
				Total	1,728,000.00	36,000.00	

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39199010	SELF ADHESIVE POLYURETHANE SHEET / ROLL	690.000	K.G	1440000.00	30000.00 US\$	Value & Qty

				Total	1,440,000.00	30,000.00	
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Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 16/87-ALC1/2009 dated 15.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Bottom Feet made of Self Adhesive Polyurethane Sheet	1 kg	Self Adhesive Polyurethane Sheet/Roll	1.10 kg

3.2 Following applications are **deferred**:

MANUAL CASES

3.2.1	Case No. A-12	KANPUR PLASTIPACK LTD.	HQ F. No. 01/87/050/00583/AM09/DES-VII	Status: Deferred
	NC No.:3/AM11 Dated: 21.04.2010	Adv. Lic. No. 0610014766 Dated 10.12.2008	RLA F. No. 06/24/040/00048/AM09	

Subject: Request for review of decision taken in Norms Committee Meeting No. 40/AM09.

Position: D/o C&PC will furnish comments.

Deferred for two weeks.

3.2.2	Case No. A-13	BALKRISHNA INDUSTRIES LTD.	HQ F. No. 01/87/050/00167/AM10/DES-VIII	Status: Deferred
	NC No.:3/AM11 Dated: 21.04.2010	Adv. Lic. No. 0310533099 Dated 10.08.2009	RLA F. No. 03/94/040/00373/AM10	

Subject: Request for review of decision taken in Norms Committee Meeting No. 34/AM10 held on 18.11.2009.

Position: With DIPP letter dated 21.04.2010, following information may be called for from the firm by DGFT:

“Last one year production consumption data duly certified by Central Excise”

Deferred for four weeks.

3.2.3	Case No. A-14	REF. FROM BOARD OF APPROVAL (BOA) Reg. M/s. Allied Instruments Pvt. Ltd.	HQ F. No. 01/87/162/159/AM09/DES-VII	Status: Deferred
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NC No.:3/AM11
Dated: 21.04.2010

Fixation of wastage norms for export product '**Articles of Plastic of Solid Foam Pieces, Articles of Solid Foam for Education, and Puzzles Made of Solid Foam**' in respect of M/s Allied Instruments Pvt. Ltd

Application: This is a reference from EOU Division of Department of Commerce for fixation of wastage norms for export product '**Articles of Plastic of Solid Foam Pieces, Articles of Solid Foam for Education, and Puzzles Made of Solid Foam**' in respect of M/s Allied Instruments Pvt. Ltd. where BOA referred proposal for fixation of input-output norms

Position: D/L issued by D/o C&PC vide their OM No. **46011/44/2008-PC.II** dated **27.10.2008**, followed by reminder on **10.03.2010**. Reminder may again be issued to firm through Development Commissioner, SEEPZ, Special Economic Zone, Ministry of Commerce & Industry, Andheri (East), Mumbai - 400096.

Deferred for six weeks.

ONLINE CASES

1	Case No.:8/20/87-ALC1/2009	Party Name:HI-TECH ELASTOMERS LTD,	Meet No/Date:3/87-ALC1/2010 21.04.2010	Status: Deferred
	HQ File :01/87/050/00159/AM10/	RLA File :08/24/040/00254/AM08/	Lic.No/Date:0810082027 04.08.2009	Defer Date:12.05.2010
Position: Reply awaited from the firm.				

2	Case No.:13/43/87-ALC1/2009	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:3/87-ALC1/2010 21.04.2010	Status: Deferred
	HQ File :01/87/050/00324/AM10/	RLA File :07/24/040/00238/AM10/	Lic.No/Date:0710067239 29.09.2009	Defer Date:19.05.2010

Position: Copy of application again to be sent to D/o C&PC.

4	Case No.: 2/48/87-ALC1/2009	Party Name:POLYLINK POLYMERS (INDIA) LIMITED	Meet No/Date:3/87-ALC1/2010 21.04.2010	Status: Deferred
	HQ File :01/87/050/00360/AM10/	RLA File :08/24/040/00225/AM10/	Lic.No/Date:0810084719 07.12.2009	Defer Date:05.05.2010
	Position: D/o C&PC will furnish comments.			

6	Case No.: 9/48/87-ALC1/2009	Party Name:TTK LIG LIMITED	Meet No/Date:3/87-ALC1/2010 21.04.2010	Status: Deferred
	HQ File :01/87/050/00367/AM10/	RLA File :04/24/040/00172/AM10/	Lic.No/Date:0410110416 29.12.2009	Defer Date:19.05.2010
	Position: Reply awaited from the firm.			

8	Case No.: 1/46/87-ALC1/2009	Party Name:LION RUBBER INDUSTRIES PVT LTD.	Meet No/Date:3/87-ALC1/2010 21.04.2010	Status: Deferred
	HQ File :01/87/050/00346/AM10/	RLA File :03/95/040/00605/AM10/	Lic.No/Date:0310557220 27.01.2010	Defer Date:12.05.2010
	Position: Reply awaited from the firm.			

9	Case No.: 2/53/87-ALC1/2009	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:3/87-ALC1/2010 21.04.2010	Status: Deferred
	HQ File :01/87/050/00431/AM10/	RLA File :03/95/040/00700/AM10/	Lic.No/Date:0310557086 27.01.2010	Defer Date:19.05.2010
	Position: D/o C&PC will furnish comments.			

11	Case No.:7/48/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:3/87-ALC1/2010 21.04.2010	Status: Deferred
	HQ File :01/87/050/00365/AM10/	RLA File :31/24/040/00212/AM10/	Lic.No/Date:3110041892 11.02.2010	Defer Date:19.05.2010
	Position: D/o C&PC will furnish comments.			

13	Case No.:20/48/87-ALC1/2009	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:3/87-ALC1/2010 21.04.2010	Status: Deferred
	HQ File :01/87/050/00378/AM10/	RLA File :03/94/040/00998/AM10/	Lic.No/Date:0310560334 16.02.2010	Defer Date:19.05.2010
	Position: D/o C&PC will furnish comments.			

14	Case No.:23/48/87-ALC1/2009	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:3/87-ALC1/2010 21.04.2010	Status: Deferred
	HQ File :01/87/050/00381/AM10/	RLA File :05/24/040/00481/AM10/	Lic.No/Date:0510258718 17.02.2010	Defer Date:19.05.2010
	Position: D/o C&PC will furnish comments.			

15	Case No.:1/50/87-ALC1/2009	Party Name:KWIK PATCH LTD.	Meet No/Date:3/87-ALC1/2010 21.04.2010	Status: Deferred
	HQ File :01/87/050/00383/AM10/	RLA File :04/24/040/00289/AM10/	Lic.No/Date:0410111905 25.02.2010	Defer Date:05.05.2010
	Position: Application awaited from RLA.			

16	Case No.:2/50/87-ALC1/2009	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:3/87-ALC1/2010 21.04.2010	Status: Deferred
	HQ File :01/87/050/00384/AM10/	RLA File :02/24/040/00227/AM10/	Lic.No/Date:0210138588 26.02.2010	Defer Date:19.05.2010
	Position: D/o C&PC will furnish comments.			

18	Case No.:4/50/87-ALC1/2009	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:3/87-ALC1/2010 21.04.2010	Status: Deferred
	HQ File :01/87/050/00386/AM10/	RLA File :02/24/040/00230/AM10/	Lic.No/Date:0210138606 01.03.2010	Defer Date:12.05.2010
	Position: D/o C&PC will furnish comments.			

20	Case No.:6/50/87-ALC1/2009	Party Name:SAKATA INX (INDIA) LTD.	Meet No/Date:3/87-ALC1/2010 21.04.2010	Status: Deferred
	HQ File :01/87/050/00388/AM10/	RLA File :05/24/040/00300/AM10/	Lic.No/Date:0510259762 03.03.2010	Defer Date:19.05.2010
	Position: D/o C&PC will furnish comments.			

22	Case No.:8/50/87-ALC1/2009	Party Name:PYRAMID PLASTICS	Meet No/Date:3/87-ALC1/2010 21.04.2010	Status: Deferred
	HQ File :01/87/050/00390/AM10/	RLA File :03/95/040/00759/AM10/	Lic.No/Date:0310562844 03.03.2010	Defer Date:19.05.2010
	Position: D/o C&PC will furnish comments.			

25	Case No.:3/52/87-ALC1/2009	Party Name:ORIENTAL CONTAINERS LIMITED	Meet No/Date:3/87-ALC1/2010 21.04.2010	Status: Deferred
	HQ File :01/87/050/00426/AM10/	RLA File :03/95/040/00804/AM10/	Lic.No/Date:0310563865 10.03.2010	Defer Date:19.05.2010
	Position: D/o C&PC will furnish comments.			

	Case No.:4/52/87-ALC1/2009	Party Name:BALKRISHNA INDUSTRIES	Meet No/Date:3/87-ALC1/2010	Status:
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26		LIMITED,	21.04.2010	Deferred
	HQ File :01/87/050/00427/AM10/	RLA File :03/94/040/00941/AM10/	Lic.No/Date:0310564076 11.03.2010	Defer Date:19.05.2010
	Position: With DIPP letter dated 21.04.2010, following information may be called for from the firm by DGFT: “Last one year production consumption data duly certified by Central Excise”			

27	Case No.:5/52/87-ALC1/2009	Party Name:AMIAN TIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:3/87-ALC1/2010 21.04.2010	Status: Deferred
	HQ File :01/87/050/00428/AM10/	RLA File :17/24/040/00051/AM10/	Lic.No/Date:1710003159 11.03.2010	Defer Date:05.05.2010
	Position: Application awaited from RLA.			

28	Case No.:6/52/87-ALC1/2009	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:3/87-ALC1/2010 21.04.2010	Status: Deferred
	HQ File :01/87/050/00429/AM10/	RLA File :05/24/040/00509/AM10/	Lic.No/Date:0510260520 15.03.2010	Defer Date:05.05.2010
	Position: Application awaited from RLA.			

30	Case No.:2/3/87-ALC1/2010	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:3/87-ALC1/2010 21.04.2010	Status: Deferred
	HQ File :01/87/050/00007/AM11/	RLA File :07/24/040/00456/AM10/	Lic.No/Date:0710070862 09.04.2010	Defer Date:05.05.2010
	Position: Application awaited from RLA.			

	Case No.:3/3/87-ALC1/2010	Party Name:HALDIA PETROCHEMICALS	Meet No/Date:3/87-ALC1/2010	Status:
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31		LTD.	21.04.2010	Deferred
	HQ File :01/87/050/00008/AM11/	RLA File :02/24/040/00001/AM11/	Lic.No/Date:0210140818 12.04.2010	Defer Date:05.05.2010
	Position: Application awaited from RLA.			

32	Case No.:4/3/87-ALC1/2010	Party Name:BLUEBELL POLYMERS PRIVATE LTD.	Meet No/Date:3/87-ALC1/2010 21.04.2010	Status: Deferred
	HQ File :01/87/050/00009/AM11/	RLA File :08/24/040/00007/AM11/	Lic.No/Date:0810088143 12.04.2010	Defer Date:05.05.2010
	Position: Application awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
